taken by the Ministry of Health and Family Welfare not to issue No Obligation to Return to India (NORI) Certificate, except in cases where the age of the applicant doctor is over sixty-five (65) years on the date of submission of application. Accordingly, since the year 2012, NORI Certificate has been issued by the Ministry of Health and Family Welfare, only to one applicant, who was above 65 years of age.

(c) to (e) In the draft National Medical Commission Bill, 2017, a National Licentiate examination is provided at the Undergraduate level for the Indian students passing MBBS in India and outside the country for granting Licence to practice as medical practitioner in India. The National Licentiate examination will be the basis for admission to PG courses.

Rapid Test Laboratories for checking food adulteration

2506. PROF. M. V. RAJEEV GOWDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has implemented the use of Rapid Test Laboratory devices to check the adulteration of milk and edible oil, if so, the details thereof, if not, the reasons therefor, and
 - (b) the steps taken by Government to market and standardise such devices?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) and (b) An Electronic Milk Adulteration Testing Machine (EMAT) manufactured by M/s Rajasthan Electronics and Instruments Limited, Jaipur Rajasthan was distributed by the Food Safety and Standards Authority of India (FSSAI) to 29 States for analysis of milk for various parameters and to differentiate between genuine and spurious milk. These machines can be easily used in remote areas where testing facilities are not available. No Rapid Test Device has been put to use for edible oil.

Assessment of PHCs and Sub-Centres

2507. DR. VINAY P. SAHASRABUDDHE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government undertakes any assessment of Primary Health Centres (PHCs) and Sub-Centres in different States;
- (b) the States which are deploying more funds for successfully improving the functioning of such centres; and